

FIR No. 332/2020  
U/s356/379/411/34 IPC  
PS : Sarai Rohilla

30.09.2020

Through video conferencing

An application has been moved on behalf of applicant Reena for release of Vehicle No. DL-7SCC-6290 on superdari.

Present: Ld. APP for the state .  
Counsel for the applicant Reena .

It is submitted by counsel for applicant that applicant Reena is the registered owner of the vehicle bearing no. DL-7SCC-6290 and therefore, the same be released to applicant on superdari.

Heard perused the reply of IO.

As per the reply of IO the owner of the motorcycle is wife of accused who had got registered the FIR No.035085/19 for theft of the motorcycle in PS Gulabi Bagh. Therefore, the superdari of the vehicle should be taken from PS Gulabi Bagh. Since the theft of the impugned motorcycle stands registered in PS Gulabi Bagh therefore, the applicant may move her application before the court dealing with cases of PS Gulabi Bagh.

Application is dismissed being not maintainable before this court.

Copy of order be given dasti to the counsel for the applicant.

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Delhi/30.09.2020  
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FIR No. 79/2020  
U/s . 379/356/411/34 IPC  
PS : Sarai Rohilla  
State Vs. Mohit

30.09.2020

Through video conferencing

An application has been moved on behalf of applicant for release of Vehicle ( motorcycle) No. DL-8SCC-8045 on superdari.

Present: Ld. APP for State.  
Counsel for the applicant .

Argument heard.

It is submitted by counsel for the applicant that applicant Samiksha Goyal is the registered owner of the vehicle (motorcycle) bearing no. DL-8SCC-8045 and same is no more required for investigation purposes and therefore, the same be released to applicant on superdari.

In the report filed by IO/ SHO to the present application, it is submitted that the IO has no objection if the aforesaid vehicle be released to applicant who is the rightful owner. In view of observations of Hon'ble High Court of Delhi in 'Manjeet Singh Vs State' (CRL M.C 4485/2013 and CRL.M.A 16055/2013) date of decision 10.09.2014 the aforesaid vehicle be released to the applicant to the satisfaction of IO/SHO. The IO/SHO is further directed to take photograph of the aforesaid vehicle from all angles and get the same signed on the rear by the applicant. The photograph /CD shall be filed along with the final report. IO is further directed to take the address proof of the applicant before releasing the vehicle.

The application is disposed off accordingly, Copy of order be provided to applicant.

**CHANDE**

**R MOHAN** (Chander Mohan)

MM-04/Central:

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CHANDER MOHAN

Date: 2020.09.30

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